GOVERNMENT OF INDIA AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH) LOK SABHA

UNSTARRED QUESTION NO:4015 ANSWERED ON:20.03.2015 ALLOPATHIC PRACTICE BY AYUSH MEDICAL PRACTITIONERS Verma Shri Rajesh

Will the Minister of AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH) be pleased to state:

- (a) whether the Government proposes to permit the medical practitioners under the Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) system of medicine to practice allopathic treatment in a limited way in the country, and if so, the details thereof;
- (b) whether the Government has issued any directions for giving equal remuneration to the AYUSH medical practitioners at par with the allopathic medical practitioners; and
- (c) if so, the details thereof along with the response of the States/UTs thereto?

Answer

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK)

- (a): No final decision has been taken on the issue of permitting the medical practitioners under the Ayurveda, Yoga & Naturopathy, Unani, Siddha and Homeopathy (AYUSH) system of medicines to practice allopathic treatment in a limited way in the country.
- (b) & (c); Health being state subject, the remuneration to lhe AYUSH medical practitioners is a matter governed by the respective State Governments. However, as per the National Policy on Indian Systems of Medicine & Homoeopathy (ISM & H)-2002, States would be encouraged to consolidate the ISM infrastructure and raise the salary and social/professional status of ISM practitioners to encourage inflow of talent and an enhanced work culture. The aim would be to provide parity with Central Government pattern which has established equivalence /relativities with the allopathic profession. The States/UTs have been advised to take the needful in this regard.